

(b) How many of them were published for public use?

(c) What was the establishment cost of the Division in 1948, 1951 and 1952?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) The Historical Division began work only in September 1949.

Papers produced:

Papers on.	1949-50	1950-51	1951-52	1952-53 up-to-date
General	3	..	..	1
Asia	5	28	14	8
Europe	1	8	6	1
Africa	..	4	3	1
America	..	9	3	1
Australia	..	1	1	..
<b>TOTAL</b>	<b>9</b>	<b>50</b>	<b>27</b>	<b>12</b>

(b) The papers were for the use of the Ministry and none has been published.

(c) Rs. 92,388 in 1951-52.

Rs. 95,653 in 1952-53.

The office did not exist in 1948.

#### MEMORANDUM ON COMMUNITY PROJECTS SCHEME

**11. Shri V. P. Nayar:** Will the Minister of Planning be pleased to state:

(a) whether the attention of Government has been drawn to an article published on Page 1 of the English weekly "Delhi Times" published from Delhi on September 14, 1952, regarding a 60 page memorandum submitted by the American Ambassador in India, Mr. Chester Bowles, on the Community Projects Scheme and state whether the report is correct as to facts; and

(b) if so, whether Government propose to lay on the Table of the House a copy of the memorandum?

**The Deputy Minister of Irrigation and power (Shri Hathi):** (a) Yes, Sir. The report is not true to facts.

(b) Does not arise.

#### REGISTRATION OF INDUSTRIAL UNDERTAKINGS

**12. Shri Bansal:** Will the Minister of Commerce and Industry be pleased to state the number of industrial undertakings that have been registered up to 31st January, 1953 under the Industries (Development and Regulation) Act?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** 2209 industrial undertakings were

registered up to the 7th November 1952, which was the last date for registration under section 10 of the Industries (Development and Regulation) Act, 1951.

#### LICENSING OF INDUSTRIAL UNDERTAKINGS

**13. Shri Bansal:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received up to 31st January, 1953 for the licensing of industrial undertakings, (i) for establishment of new industries and (ii) for the expansion of existing ones;

(b) the number of licences issued for each of the two categories; and

(c) the number of applications in the case of which additional information has been called for?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Up to 31st January, 1953, 125 applications for licence were received. Of these,

(i) 71 were for the establishment of new industrial undertakings, and

(ii) 54 were for substantial expansion of existing ones.

(b) In the case of 29 applications for new undertakings and 24 for substantial expansions, the applicants have already been informed that licence would be issued to them subject to certain conditions. Six of the first category and 12 of the second have accepted the conditions, and licences have been issued to them.

(c) Additional information was called for in respect of 28 applications.

#### FACTORIES FOR WOOD SCREWS

**14. Shri Radha Raman:** (a) Will the Minister of Commerce and Industry be pleased to state what is the annual consumption of wood screws in India?

(b) What is the number of factories, registered and un-registered, in the country and how many of them are working at present?

(c) Is it a fact that most of these factories have been closed due to lack of demand for the indigenous manufactured goods?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) According to the Tariff Boards' estimates, the total Indian demand is about 5 million gross numbers per annum.

(b) There are 15 registered factories and 3 unregistered factories. All except 3 registered factories are in production.

(c) Government have no precise information but are aware that these factories have temporarily closed down.

#### FOREIGNERS EMPLOYED IN INDIA

15. **Shri Radha Raman:** (a) Will the **Prime Minister** be pleased to state what is the total number of foreign nationals employed in Government and private service separately in India at present?

(b) What was their number in the years 1950 and 1951?

(c) What are their principal nationalities and the nature of work in which they are engaged?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). The information is being collected and will be laid on the Table of the House when, and in so far as it is, available.

#### MANUFACTURE OF ELECTRICAL PLANT AND EQUIPMENT

16. **Sardar A. S. Saigal:** (a) Will the Minister of **Production** be pleased to state whether it is a fact that Government are going to install a factory to manufacture heavy electrical plant and equipment?

(b) When will the plant be installed and what will be the initial cost?

(c) Are Government also going to develop basic industries including ancillary transport facilities when the plant is installed?

**The Minister of Production (Shri K. C. Reddy):** (a) Government are considering the question of establishing a factory for the manufacture of Heavy Electrical Power Plant.

(b) and (c). Do not arise at this stage.

#### PASSPORTS TO ATTEND WORLD PEACE CONGRESS AT VIENNA

18. **Shri H. N. Mukerjee:** (a) Will the **Prime Minister** be pleased to state how many passports were applied for, for the purpose of attending the World Peace Congress held at Vienna recently?

(b) How many passports were granted, State by State?

(c) How many applications were rejected and for what reasons?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). Passports are granted by the various State Governments in India. As records of the issue of passports are not kept on the

basis of the objects for which they are applied for, but on the basis of the names of the applicants, it is impracticable at this stage to state how many persons applied for passports for the purpose of attending the Vienna Peace Congress, how many applications were rejected or how many passports were issued.

117 names were brought to the notice of the Government of India by the "All India Peace Council", out of which 41 names were recommended to the various State Governments for the issue of Passports.

As has been repeatedly stated on the floor of the House, applications for passports are considered on the individual merits of each case. Where it is considered that the grant of a passport is not in the public interest, it is not granted.

#### THOUBAL COMMUNITY PROJECT

21. **Shri L. J. Singh:** Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that in the Thoubal Community Project area, a marshy piece of land known as Loushipat, about 5½ miles in length and about 3 miles in width, is going to be reclaimed by the villagers bordering this marshy land;

(b) whether it is a fact that the said villagers worked free and voluntarily in cutting hills for draining out the said marshy land;

(c) whether it is a fact that in return for voluntary service rendered by the villagers, the land so reclaimed will be distributed free by Government;

(d) how many man-days were required to complete the cutting of the hills and how many villagers worked voluntarily;

(e) if the answer to part (c) above be in the affirmative, what is the machinery for distribution and how much land is expected to be given to each villager; and

(f) what is the progress so far made?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) Yes.

(c) Yes.

(d) (i) The work has not yet been completed. (ii) 1,095.

(e) The actual distribution will be made by the Revenue Deptt. and each man is expected to get land from 4 to 5 acres.

(f) About 50 per cent. of the work has been finished.